

From:

Nikesh Kumar Sinha
Registrar (Administration),
High Court of Jharkhand,
Ranchi.

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File No. XXII(6)/1/2022-23/Apptt.
Letter No. _____/Apptt.
Dated: _____

To

1. Mr. Rajeev Ranjan, District & Addl. Sessions Judge, Bokaro.
2. Mr. Yogesh Kumar Singh, District & Addl. Sessions Judge, Bokaro.
3. Mr. Anil Kumar No. 2, District & Additional Sessions Judge, Bermo at Tenughat, Bokaro.
4. Mr. Om Prakash, Special Judge, POCSO Act, Chaibasa.
5. Ms. Kalpana Hazarika, District & Additional Sessions Judge-cum-Spl. Judge, Anti Corruption Bureau, Chaibasa.
6. Mr. Rajesh Kumar Singh, Special Judge, POCSO Act, Chatra.
7. Mr. Rakesh Chandra, District & Additional Sessions Judge, Chatra.
8. Mr. Abhimanyu Kumar, District & Additional Sessions Judge, Daltonganj.
9. Mr. Prem Nath Pandey, Special Judge, POCSO Act, Daltongaj.
10. Ms. Garima Mishra, Special Judge, POCSO Act, Deoghar.
11. Mr. Vijay Kumar Srivastava, District & Additional Sessions Judge, Deoghar.
12. Mr. Rajni Kant Pathak, District & Additional Sessions Judge-cum-Spl. Judge, CBI, Dhanbad.
13. Mr. Prabhakar Singh, Special Judge, POCSO Act, Dhanbad.
14. Mr. Rakesh Kumar Mishra, District & Additional Sessions Judge-cum-Special Judge, Anti Corruption Bureau, Dumka.
15. Mr. Laxman Prasad, District & Additional Sessions Judge-cum-Special Judge, Elected MP and MLA, Dumka.
16. Mr. Sri Bimlesh Kumar Sahay, Special Judge, POCSO Act, Garhwa
17. Mr. Yashwant Prakash, Special Judge, POCSO Act, Giridih.
18. Mr. Anand Prakash, District & Addl. Sessions Judge, Giridih.
19. Mr. Soumendra Nath Sikdar, District & Additional Sessions Judge, Giridih.
20. Mr. Janardan Singh, Special Judge, POCSO Act, Godda.
21. Mr. Durgesh C. Awasthi, District & Addl. Sessions Judge, Gumla.
22. Mr. Anjaneer Anuj, Special Judge, POCSO Act, Gumla.
23. Mr. Shatrunjay Kumar Singh, District & Addl. Sessions Judge-cum-Spl. Judge, Anti Corruption Bureau, Hazaribagh
24. Mrs. Kashika M. Prasad, District & Additional Sessions Judge-cum-Spl. Judge, Offences under SC & ST Act, Hazaribagh.
25. Vishal Kumar, Special Judge, POCSO Act, Hazaribagh.
26. Mr. Sanjay Kumar Upadhyay, Special Judge, POCSO Act, Jamshedpur.
27. Mr. Rajendra Kumar Sinha, District & Addl. Sessions Judge, Jamshedpur.
28. Mr. Srish Dutta Tripathi, District & Addl. Sessions Judge, Jamtara
29. Mr. Sanjay Kumar No. 2, District & Additional Sessions Judge, Khunti.
30. Mr. Ghulam Haidar, District & Additional Sessions Judge, Koderma.
31. Mr. Ajay Kumar Singh, District & Additional Sessions Judge, Koderma.
32. Mr. Tarun Kumar, District & Addl. Sessions Judge, Koderma.
33. Mr. Amit Kumar, Special Judge, POCSO Act, Latehar.
34. Mr. Akhilesh Kumar Tiwari, District & Additional Sessions Judge, Lohardaga
35. Mr. Sri Arvind Kumar No. 2, District & Addl. Sessions Judge, Lohardaga.
36. Mr. Rakesh Kumar, District & Addl. Sessions Judge, Pakur.
37. Mr. Sanjay Pratap, District & Addl. Sessions Judge, Ramgarh.
38. Mr. Radha Krishan, District & Addl. Sessions Judge, Ramgarh.
39. Mr. Dinesh Rai, Addl. Judicial Commissioner-cum-Spl. Judge, CBI (AHD Scam), Ranchi.
40. Mr. Manish Ranjan, Additional Judicial Commissioner-cum-Special Judge, Offences under SC & ST Act, Ranchi.
41. Mr. Dinesh Kumar, Addl. Judicial Commissioner-cum-Spl. Court, elected MP & MLA, Ranchi.

42. Mr. Madhuresh Kumar Verma, Additional Judicial Commissioner, Ranchi.
43. Mr. Prabhat Kumar Sharma, Additional Judicial Commissioner-cum-Spl. Judge, CBI (Other than AHD), Ranchi.
44. Mr. Asif Equbal, Special Judge, POCSO Act, Ranchi.
45. Mr. Shahzad Mohammad Shahzad, Additional Judicial Commissioner, Ranchi.
46. Mr. Dheeraj Kumar, District & Additional Sessions Judge, Sahebganj.
47. Mr. Birendra Kumar Srivastava, Special Judge, POCSO Act, Sahebganj.
48. Mr. Sanjay Kumar Dubey, District & Addl. Sessions Judge, Rajmahal, Sahebganj.
49. Mr. Amit Shekhar, Amit Shekhar, Special Judge, POCSO Act, Seraikella Kharsawan.
50. Mr. Kankan Pattadar, District & Additional Sessions Judge, Seraikella Kharsawan.

Subject: - Nomination of **50 Judicial Officers** of the rank of **District & Additional Sessions Judge** for participating in **“One day Conference on Crime against Women (C-IV)”** scheduled to be held on **10th September, 2022** at Judicial Academy Jharkhand, Ranchi.

Sir/Madam,

With reference to the above noted subject, I am directed to inform that the Court has been pleased to nominate you to attend the **aforesaid conference scheduled to be held on 10th September, 2022 at Judicial Academy Jharkhand, Ranchi.**

The arrangement for the stay of the nominated officers (except those who are posted at Ranchi Judgeship) will be made in Hostel at Judicial Academy Jharkhand from the evening of 09th September, 2022 till the evening of 10th September, 2022. All the officers have to report at Academy for conference on or before 09.30 A.M. for registration on 10th September, 2022 in proper dress.

You are, therefore, directed to attend the aforesaid conference on the date as mentioned above.

Accordingly, you are accorded necessary permission to attend the aforesaid Refresher conference.

Further, no individual request seeking permission to attend the conference as well as no prayer for exemption will be entertained in ordinary circumstances.

Yours sincerely,

Sd/- **Nikesh Kumar Sinha**

Registrar (Administration)

Memo No. 3257 /Apptt.

Dated, Ranchi, the 02/9/22

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter No. 1602/JAJ dated 18.08.2022 / All the Principal District & Sessions Judges of the State of Jharkhand including the Judicial Commissioner, Ranchi / the Member Secretary, JHALSA / the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.


Registrar (Administration)